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service and multipurpose projects into community development blocks in the year 1957-58:

- (b) if so, how many such projects are to be converted in each State or Union Territory; and
- (c) what action Government have so far taken in this connection?

THE MINISTER OF COMMUNITY (SHRI S. K. DEY): DEVELOPMENT (a) Yes, Sir, National Extension Service Blocks which have operated for a minimum period of 1 year and have excelled in progress of work and people's response become eligible for conversion into Community Development Blocks. The special multipurpose blocks start functioning as Community Development blocks from the beginning.

(b) and (c). A State, and territorywise, list showing the number of blocks conversion approved for during 1957-58 is placed on the Table of the House. [See Appendix XIX, Annexure No. 16.7

EXPORT OF SUGAR

- *172. Shri A. V. KUNHAMBU: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether Government propose to increase the export of sugar; and
 - (b) if so, upto what quantity?

Тне MINISTER OF FOOD AND AGRICULTURE (SHRI A. P. JAIN): (a) and (b). No target has been fixed but Government would welcome export of sugar in excess of internal requirement.

SETTING UP OF A FERTILIZER FACTORY IN HISSAR DISTRICT

*173. SHRI JUGAL KISHORE: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether Government propose to set up a fertilizer factory in Hissar district for the facility

of cultivators of the district and for improving the production of grain in that district?

THE MINISTER of FOOD AND AGRICULTURE (SHRI A. P. JAIN): No such proposal is under consideration.

BEDS RESERVED FOR CLASS IV GOVERN-MENT SERVANTS IN T. B. SANATORIA AND CLINICS

- SHRI JUGAL KISHORE: *174 Will the Minister of HEALTH pleased to state:
- (a) whether Government have reserved some beds for Class IV Government Servants in T. B. Sanatoria and Clinics opened since Independence in each State; and
- (b) if so, how many beds have been reserved in each State?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) and (b). The required information is being collected and will, when available, be placed on the Table of the Sabha.

*175. [Withdrawn.]

DIRECT TELEPRINTER LINE BETWEEN HYDERABAD AND VIJAYAWADA

*176. Shri V. PRASAD RAO: Will the Minister of Transport and Com-MUNICATIONS be pleased to refer to my Starred Question No. 217 answered in the Rajya Sabha on the 29th May, 1957 and state when the direct teleprinter channel between Hyderabad and Vijayawada is likely to be installed?

THE MINISTER OF STATE IN THE MINISTRY TRANSPORT OF AND COMMUNICATIONS (SHRI Raj BAHADUR): Direct Teleprinter working between Hyderabad and Vijayawada has been introduced with effect from 31st May 1957.